



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/\_1360\_/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Mitali Thakuria,  
District & Sessions Judge,  
Kamrup (M).

Dated Guwahati, the 4<sup>th</sup> March, 2020.

Sub:- **Casual leave.**

Ref:- letter No.DJK./1864, dtd. 27.02.2020.

Madam,

With reference to the above, I am directed to inform you that you have been granted casual leave for two days on 02.03.2020 and 03.03.2020, as prayed for. The senior most Addl. District & Sessions Judge, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-50/2000/1361/1 dated 4.3.2020

Copy to.

1. The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

*Rdgn*